## SUPREME COURT OF INDIA

## **NOTICE**

TAKE NOTICE THAT REGULAR HEARING MATTERS LISTED ON TUESDAY THE 17TH MARCH, 2020 BEFORE ALL COURTS WILL NOT BE TAKEN UP FOR HEARING AND SAME STAND CANCELLED.

TAKE FURTHER NOTICE THAT CHAMBER MATTERS LISTED BEFORE HON'BLE HRISHIKESH ROY, J. ON 17.03.2020 (TUESDAY) IN COURT NO.15 WILL NOT BE TAKEN UP FOR HEARING AND SAME STAND CANCELLED.

TAKE LASTLY NOTICE THAT CURATIVE AND REVIEW PETITIONS LISTED BY CIRCULATION IN CHAMBERS BEFORE THE BENCHES ON 17.03.2020(TUESDAY) AS PER LIST ISSUED SEPARATELY WILL NOT BE TAKEN UP AND SAME STAND CANCELLED.

DATED THIS THE 16TH DAY OF MARCH, 2020.

BY ORDER

ADDITIONAL REGISTRAR/OSD(LISTING)